

**ORISSA HIGH COURT****FILING REPORT AS ON :26/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0008250/2022	RASHMI RANJAN DASH VS STATE OF ODISHA	RATIKANTA MOHAPATRA VS	EOW,BHUBANESWAR /6 /2022 () //
2	BLAPL/0008251/2022	SK. SUKAR @ SUKA VS STATE OF ODISHA	ASIT KUMAR JENA VS	FATEGARH /26 /2022 () //
3	BLAPL/0008252/2022	SUNIL MUDULI @ KALIA VS STATE OF ODISHA	SANJIT MISHRA VS	KUMBHARAPARA /384 /2021 () //
4	BLAPL/0008253/2022	PRAMITA PRADHAN VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	BIKRAMPUR FCI /199 /2022 () //
5	BLAPL/0008254/2022	SUDARSAN SAMAL VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /322 /2022 () //
6	BLAPL/0008255/2022	BIBHUTI BHUSAN MOHAPATRA VS STATE OF ODISHA	PRASANTA KUMAR SAHOO VS	NAYAPALLI P.S. /111 /2018 () //
7	BLAPL/0008256/2022	SUDHANYA @ KHAKAN NIAL VS STATE OF ODISHA	GOPINATH MISHRA VS	MALKANGIRI /45 /2020 () //
8	BLAPL/0008257/2022	KANHU CHARAN PANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
9	BLAPL/0008258/2022	FALGUNI PRADHAN VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	INFOVALLY UPD BHUBANESWAR /141 /2022 () //
10	BLAPL/0008259/2022	ASHOK KUMAR GOUDA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	TARASINGI /237 /2022 () //
11	BLAPL/0008260/2022	SAROJ KUMAR PRADHAN VS STATE OF ODISHA	PRAKASH KUMAR BEURA VS	TELKOI /82 /2022 () //

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12	BLAPL/0008261/2022	PRASANTA KUMAR SAHOO VS STATE OF ODISHA	ARUN KUMAR DAS 1 VS	BHUBAN /310 /2022 () //
13	BLAPL/0008262/2022	JOSHEP MAJHI @ JOSEPH VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	MUNIGUDA /131 /2022 () //
14	BLAPL/0008263/2022	ASMIN TARA @ YASMIN TARA @ RANI VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	SUNDARGARH TOWN /224 /2022 () //
15	BLAPL/0008264/2022	NURUDDIN KHAN @ NURUDIN VS STATE OF ODISHA	ASWINI KUMAR MISHRA (3) VS	ITAMATI /105 /2022 () //
16	BLAPL/0008265/2022	PRATAP BEHERA VS STATE OF ODISHA	ASWINI KUMAR MISHRA 3 VS	BANIGOCHA /6 /2018 () //
17	BLAPL/0008266/2022	JALESWAR BHAENA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PURUNAKATAK /28 /2021 () //
18	BLAPL/0008267/2022	LIPUN @ SUSANTA SAHOO VS STATE OF ODISHA	BISWARANJAN DALAI VS	NIKIRAI /44 /2022 () //
19	BLAPL/0008268/2022	HARSHIT DHALI @ SIBU DHALI @ HARAKSHIT DHALI VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /91 /2020 () //
20	BLAPL/0008269/2022	BIJAN PRASAD BEHERA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	NANDIPADA /151 /2020 () //
21	BLAPL/0008270/2022	GURUBARIA MAJHI VS STATE OF ODISHA	MANORANJAN PADHY VS	MOHANA /133 /2019 () //
22	BLAPL/0008271/2022	ATIUR RAHMAN @ SK. ATIFI RAHMAN KHAN VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	NIMAPADA /254 /2022 () //
23	BLAPL/0008272/2022	GUNDICHA PRADHAN	S.S.RAY (2)	GANGAPUR (ASKA) /194 /2022

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		VS	VS	()
24	BLAPL/0008273/2022	STATE OF ODISHA SK. MUSTAKIM	BADAL CHANDRA RAY	// PHIRINGIA /55 /2022
		VS	VS	()
25	BLAPL/0008274/2022	STATE OF ODISHA SUNIL NAHAK	SUJIT KUMAR PATNAIK	// KODALA /292 /2020
		VS	VS	()
26	BLAPL/0008275/2022	STATE OF ODISHA KRISHNA GUPTA @ KENIA	TIRTH KUMAR SAHU	// SUNDARGARH TOWN /224 /2022
		VS	VS	()
27	BLAPL/0008276/2022	STATE OF ODISHA SIBA DAS @ SHIBA DAS	JYOTIRMAYA SAHOO	// KABISURYANAGAR (KODALA) /201 /2022
		VS	VS	()
28	BLAPL/0008277/2022	STATE OF ODISHA KALIA SUNDARAY @ PRATAP KISHORE SUNDARAY	JYOTIRMAYA SAHOO	// BANAPUR P.S. /262 /2022
		VS	VS	()
29	BLAPL/0008278/2022	STATE OF ODISHA DEBASISH MAHAKUL @ MAHAKUD	PRASHANTA KUMAR NAYAK	// / /0
		VS	VS	()
30	BLAPL/0008279/2022	STATE OF ODISHA AMIT KUMAR RANJIT	MANORANJAN MISHRA	// DEOGARH /508 /2022
		VS	VS	()
31	BLAPL/0008280/2022	STATE OF ODISHA TRILOCHAN GHANTA	AMULYA RATNA PANDA	// / /0
		VS	VS	()
32	BLAPL/0008281/2022	STATE OF ODISHA HEMANTA MURMU	JAYAKRISHNA MOHAPATRA	// KAPTIPADA /66 /2022
		VS	VS	()
33	BLAPL/0008282/2022	STATE OF ODISHA NIRANJAN BHOI @ KANKADA	ASHOK KUMAR SARANGI	// PAHALA /122 /2022
		VS	VS	()
34	BLAPL/0008283/2022	STATE OF ODISHA SHAIK JAVED ALKHTAR @ SK. JAVED	JITENDRA SAMANTARAY	// KORAPUT TOWN /274 /2020
		VS	VS	()

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35	BLAPL/0008284/2022	STATE OF ODISHA JAYARAM DAS @ JAYEE @ JALADHAR VS	RANJITA DHAL VS	// BALASORE SADAR /385 /2021 ()
36	BLAPL/0008285/2022	STATE OF ODISHA SARAT MAJHI VS	RANJITA DHAL VS	// DASPALLA /90 /2021 ()
37	BLAPL/0008286/2022	STATE OF ODISHA PRAFULLA JENA VS	DEEPAK RANJAN PARIDA VS	// KHANDAGIRI P.S. /540 /2019 ()
38	BLAPL/0008287/2022	STATE OF ODISHA RANJIT NAYAK VS	TUKUNA KUMAR MISHRA VS	// TIKIRI /105 /2022 ()
39	BLAPL/0008288/2022	STATE OF ODISHA SATRUGHANA NAIK VS	DEBABRATA DASH VS	// KEONJHAR SADAR /214 /2022 ()
40	BLAPL/0008289/2022	STATE OF ODISHA KISHOR BADI VS	BIJAYA KUMAR RAGADA VS	// BADMAL /91 /2022 ()
41	BLAPL/0008290/2022	STATE OF ODISHA KRISHNA GUPTA @ KENIA VS	TIRTH KUMAR SAHU VS	// SUNDARGARH TOWN /178 /2022 ()
42	BLAPL/0008291/2022	STATE OF ODISHA SAMEER SWAIN VS	BISHNU PRASAD PRADHAN VS	// MUNIGUDA /138 /2022 ()
43	BLAPL/0008292/2022	STATE OF ODISHA SURESH CHINDA VS	PRIYA RANJAN SINGH VS	// TITILAGARH /99 /2020 ()
44	BLAPL/0008293/2022	STATE OF ODISHA TAMIRUDDIN KHAN @ TUFAN KHAN VS	JAGAJIT PANDA VS	// BADAMPAHAD /140 /2021 ()
45	BLAPL/0008294/2022	STATE OF ODISHA KUTI @ SK.KURBAN VS STATE OF ODISHA	KARUNAKAR NAYAK VS	// SPL.TASK FORCE /16 /2020 () //

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46	BLAPL/0008295/2022	BALABHADRA BEHERA @ TIKI VS STATE OF ODISHA	SUBHRAJIT SAHOO VS	AIR FIELD P.S. /208 /2022 () //
47	BLAPL/0008296/2022	BIJAY SORENG VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	TAISARA /38 /2022 () //
48	BLAPL/0008297/2022	BISWAJIT JAGAT VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	TAISARA /84 /2022 () //
49	BLAPL/0008298/2022	SOMESH PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	/ /0 () //
50	BLAPL/0008299/2022	CHUA @ ABINASH SAHU @ ABINASH SAHOO VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	BALASORE SADAR /200 /2022 () //
51	BLAPL/0008300/2022	SARAT CHANDRA SRICHANDAN VS STATE OF ODISHA	SMRUTI RANJAN MOHAPATRA VS	/ /0 () //
52	BLAPL/0008301/2022	GUDDU SA VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BANHARPALI /143 /2022 () //
53	BLAPL/0008302/2022	BHAJAN MEHER VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHARAMGARH /151 /2021 () //
54	BLAPL/0008303/2022	KALU BAHADUR VS STATE OF ODISHA	MANAS KUMAR CHAND VS	HIRAKUD /180 /2019 () //
55	BLAPL/0008304/2022	SUSANTA KUMAR SAHOO VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHUNTUNI /99 /2020 () //
56	BLAPL/0008305/2022	SAHIL KHAN VS STATE OF ODISHA	PRAVASH CHANDRA JENA VS	KHURDA MODEL /356 /2022 () //
57	BLAPL/0008306/2022	SATYA @ SATYANARAYAN HANS	PRASHANTA KUMAR NAYAK	SINDHIKELA PS /49 /2022

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		VS	VS	()
		STATE OF ODISHA		//
58	BLAPL/0008307/2022	SK. SUKAR @ SUKA	ASIT KUMAR JENA	FATEGARH /88 /2022
		VS	VS	()
		STATE OF ODISHA		//
59	BLAPL/0008308/2022	PURNA CHANDRA MAHAKUDA	GOUTAM CHANDRA ROUT	NIMAPADA /166 /2022
		VS	VS	()
		STATE OF ODISHA		//
60	BLAPL/0008309/2022	SAMBHU JANA	PRAFULLA KUMAR KHATEI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
61	BLAPL/0008310/2022	RABINDRA SETHI	REBATILATA PANDA	GOSANINUAGAM /104 /2022
		VS	VS	()
		STATE OF ODISHA		//
62	BLAPL/0008311/2022	BALARAM BHOI	HRUDANANDA MOHAPATRA	BASELI SAHI PS /258 /2020
		VS	VS	()
		STATE OF ODISHA		//
63	BLAPL/0008312/2022	MANIK ALI SHEIKH	PRAFULLA KUMAR KHATEI	/ /0
		VS	VS	()
		STATE OF ODISHA		//
64	BLAPL/0008313/2022	BISHAL PATRA @ PAPU @ PUMP	SANGRAM KUMAR DAS	SAHADEV KHUNTA /337 /2021
		VS	VS	()
		STATE OF ODISHA		//
65	BLAPL/0008314/2022	SUNIL NAIK	AMIT KUMAR NATH	ANGUL TOWN /383 /2022
		VS	VS	()
		STATE OF ODISHA		//
66	BLAPL/0008315/2022	SUJIT BEHERA	MOHENDRA KUMAR MOHAPATRO	BIKRAMPUR FCI /199 /2022
		VS	VS	()
		STATE OF ODISHA		//
67	BLAPL/0008316/2022	SACHIN DEY	JYOTIRMAYA SAHOO	/ /0
		VS	VS	()
		STATE OF ODISHA		//
68	BLAPL/0008317/2022	RAMESH RANA	JNYANANANDA PANDA	MUDANPUR RAMPUR /218 /2021
		VS	VS	()

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69	BLAPL/0008318/2022	STATE OF ODISHA MAHESWAR PATRA @ JAGA VS	SULOCHANA PATRO VS	// BERHAMPUR SADAR /272 /2021 ()
70	BLAPL/0008319/2022	STATE OF ODISHA NIRANJAN SAHU VS	SULOCHANA PATRO VS	// / /0 ()
71	BLAPL/0008320/2022	STATE OF ODISHA SURAJIT DAS VS	PRAFULLA KUMAR KHATEI VS	// / /0 ()
72	BLAPL/0008321/2022	STATE OF ODISHA KITA MAJHI @ KETAN VS	JNYANANANDA PANDA VS	// KESINGA /128 /2022 ()
73	BLAPL/0008322/2022	STATE OF ODISHA PANU @ PRANABANDHU SAHU VS	DEBENDRA KUMAR SAHOO (1) VS	// BANTALA /129 /2022 ()
74	BLAPL/0008323/2022	STATE OF ODISHA RAHUL SAHOO VS	AMIT PRASAD BOSE VS	// / /0 ()
75	BLAPL/0008324/2022	STATE OF ODISHA GUGURU PRADHAN VS	AKSHAYA KUMAR SAHOO VS	// CHAKAPADA PS /15 /2022 ()
76	BLAPL/0008325/2022	STATE OF ODISHA MOHD IQBAL VS	BISWAJIT PASAYAT VS	// NCB BHUBANESWAR /4 /2022 ()
77	BLAPL/0008326/2022	STATE OF ODISHA GHULAM RASOOL VS	BISWAJIT PASAYAT VS	// NCB BHUBANESWAR /4 /2022 ()
78	CMAPL/0000393/2022	STATE OF ODISHA BIJAYALAXMI SAHOO VS	ADV. VS	// / / ()
79	CMAPL/0000394/2022	STATE OF ODISHA BIJAY KUMAR MOHAPATRA VS	ADV. VS	// / / ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CMAPL/0000395/2022	UNION PUBLIC SERVICE COMMISSION(UPSC) VS BIBHU PRASAD SARANGI	ADV. VS	// 0 //
81	CMAPL/0000396/2022	GOPAL CHANDRA DASH VS THE COMMNR.-CUM-SECY., WOMEN AND CHILD DEV. DEPT.	MADHUSMITA PANDA VS	// 0 //
82	CMP/0000839/2022	NANDAN INFRASTRUCTURE (P) LTD., KHURDA VS ANITA SWAIN	RAJU KUMAR SATPATHY VS	// 0 //
83	CMP/0000840/2022	PRATIMA KAR VS INDRAMANI MUDULI	RAJU KUMAR SATPATHY VS	// 0 //
84	CMP/0000841/2022	UPENDRA KUMAR SAHU VS HEMANTA KUMAR DAS	MANOJ KUMAR PANDA VS	// 0 //
85	CMP/0000842/2022	PADMANAV KAR VS MANARANJAN KAR	PRAFULLA KUMAR RATH VS	// 0 //
86	CMP/0000843/2022	JHUNULATA SAHOO VS SABITA NAYAK	ASHOK KUMAR SARANGI VS	// 0 //
87	CMP/0000844/2022	SARAT CHARAN JENA VS KHIROD CHANDRA BEHERA	RAJU KUMAR SATPATHY VS	// 0 //
88	CMP/0000845/2022	DILLIP KUMAR MOHANTY VS STATE OF ODISHA	DEBARAJ MOHANTY VS	// 0 //
89	CMP/0000846/2022	BASANTA KUMAR LENKA VS PUSPALATA ROUT	SOUGAT DASH VS	// 0 //
90	CONTC/0005442/2022	ARUNA KUMAR PATNAIK VS ASHWASTHI S, I.A.S.	ADV VS	// 0 //
91	CONTC/0005443/2022	PURNA CHANDRA SAHOO	ADV.	//



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		VS	VS	0
		ASWATHY S.,IAS		//
92	CONTC/0005444/2022	RABINARAYAN MAHARANA	ADV	//
		VS	VS	0
		STATE OF ODISHA		//
93	CONTC/0005445/2022	JAGADISH BHOI	ADV	//
		VS	VS	0
		ALOK KUMAR KAR, I.A.S.		//
94	CONTC/0005446/2022	ASHUTOSH RAY	NIRANJAN PANDA	//
		VS	VS	0
		MITANJALI DASH, O.A.S.		//
95	CONTC/0005447/2022	RABIN KUMAR BEHERA	ADV	//
		VS	VS	0
		BHASKAR SHARMA, I.A.S.		//
96	CONTC/0005448/2022	BIJAYA LAXMI BOHIDAR	SAILABALA JENA	//
		VS	VS	0
		ASWATHY S.,IAS		//
97	CONTC/0005449/2022	RANJAN KUMAR SWAIN	ADV	//
		VS	VS	0
		BHASKAR SHARMA, I.A.S.		//
98	CONTC/0005450/2022	PRAVASH CHANDRA MISHRA	MANOJ KUMAR MOHANTY-2	//
		VS	VS	0
		KISHORE SWAIN, O.A.S.		//
99	CONTC/0005451/2022	RAFIK KADAM	ADV	//
		VS	VS	0
		KANHU CHARAN GHARAI, TAHASILDAR, BRAHMAGIRI		//
100	CONTC/0005452/2022	SANTOSH KUMAR PATRA	RAMESH CHANDRA SAHOO	//
		VS	VS	0
		ASWATHY.S, I.A.S.		//
101	CONTC/0005453/2022	BHOBANI SAHU	RAMESH CHANDRA SAHOO	//
		VS	VS	0
		ASWATHY.S, I.A.S.		//
102	CONTC/0005454/2022	RABINDRA KUMAR MOHANTY	RAMESH CHANDRA SAHOO	//
		VS	VS	0

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		ASWATHY.S, I.A.S.		//
103	CONTC/0005455/2022	KAILASH CHANDRA SAHU VS	RAMESH CHANDRA SAHOO VS	// 0
		ASWATHY.S, I.A.S.		//
104	CONTC/0005456/2022	SANTOSH KUMAR ROUT VS	RAMESH CHANDRA SAHOO VS	// 0
		ASWATHY.S, I.A.S.		//
105	CONTC/0005457/2022	PRASANA KUMAR DASH VS	RAMESH CHANDRA SAHOO VS	// 0
		ASWATHY.S, I.A.S.		//
106	CONTC/0005458/2022	JAGANNATH BISWAL VS	RAMESH CHANDRA SAHOO VS	// 0
		ASWATHY.S, I.A.S.		//
107	CONTC/0005459/2022	ABANINDRA LENKA VS	RAMESH CHANDRA SAHOO VS	// 0
		ASWATHY.S, I.A.S.		//
108	CONTC/0005460/2022	A.MOHAN RAO DORA VS	RAMESH CHANDRA SAHOO VS	// 0
		ASWATHY.S, I.A.S.		//
109	CONTC/0005461/2022	BINAYAK PANIGRAHI VS	RAMESH CHANDRA SAHOO VS	// 0
		ASWATHY.S, I.A.S.		//
110	CONTC/0005462/2022	DWARIKA NATH MISHRA VS	RAMESH CHANDRA SAHOO VS	// 0
		ASWATHY.S, I.A.S.		//
111	CONTC/0005463/2022	SUDHANSU SEKHAR PADHI VS	RAMESH CHANDRA SAHOO VS	// 0
		ASWATHY.S, I.A.S.		//
112	CONTC/0005464/2022	ANIL KUMAR SWAIN VS	ADV VS	// 0
		SANJAY KUMAR SINGH, I.A.S.		//
113	CONTC/0005465/2022	CHINMAYA KUMAR NANDA VS	ADV. VS	// 0
		ASWATHY S., I.A.S.		//

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114	CONTC/0005466/2022	JANMEJAYA KUMAR VS P. ANVESHYA REDDY, I.A.S.	ADV. VS	// 0 //
115	CONTC/0005467/2022	ABHIRAM DAS VS CHAKRAVARTI SINGH RATHOR, IAS	ADV. VS	// 0 //
116	CONTC/0005468/2022	ANILA KRUSHNA PATTANAİK VS SANGRAMJIT NAIK, DIRECTOR, MUNICIPAL ADMINISTRATION CUM EX OFFICIO ADDL. SECY. H AND U.D DEPT	ADV VS	// 0
117	CONTC/0005469/2022	GOURAHARI SAHU VS ANU GARG, IAS	ADV. VS	// 0 //
118	CONTC/0005470/2022	CHANDAN KUMAR PATTANAİK VS KARTIK KUMAR DASH, TAHASILDAR, BALASORE	ADV VS	// 0 //
119	CONTC/0005471/2022	PRAVAT KUMAR MALLICK VS NIRANJAN BEHERA, O.E.S.(I) S)	ADV VS	// 0 //
120	CONTC/0005472/2022	DURGA PRASAD PARIDA VS SANTANU KUMAR NAYAK, EXECUTIVE ENGINEER, RURAL WORKS DIVISION, KENDRAPARA	KISHORE KUMAR JENA VS	// 0 //
121	CONTC/0005473/2022	DURGA PRASAD PARIDA VS CHAKRAVARTI SINGH RATHORE, COLLECTOR, JAJPUR	KISHORE KUMAR JENA VS	// 0 //
122	CONTC/0005474/2022	DURGA PRASAD PARIDA VS SAROJ KUMAR NAYAK, EXECUTIVE ENGINEER, PANIKOILI, JAJPUR	KISHORE KUMAR JENA VS	// 0 //
123	CONTR/0000046/2022	PULLIN KUMAR@BABU BARAL VS SUNIL KUMAR BANSAL, I.P.S.	JAYANTA KUMAR KHANDAYATRAY VS	//0 0 //
124	CRLA/0000712/2022	SUBASH ROHIDAS VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BADMAL /137 /2015 0 //
125	CRLMA/0000237/2022	BIBHUTI BHUSAN MOHAPATRA	PRASANTA KUMAR SAHOO	KHARABEL NAGAR P.S. /144 /2019

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		VS	VS	()
126	CRLMA/0000238/2022	STATE OF ODISHA ANANTA TANGARANGA	SUCHIT KUMAR NAYAK	// CHANDRAPUR /7 /2021
		VS	VS	()
127	CRLMA/0000239/2022	STATE OF ODISHA BIJAYA KUMAR NAYAK	SAMVIT MOHANTY	// / /0
		VS	VS	()
128	CRLMA/0000240/2022	BISWAJIT POTHAL SATYA@SATYA RANJAN MISHRA	ADV.	// / /0
		VS	VS	()
129	CRLMC/0002329/2022	STATE OF ODISHA PRAKASH CHANDRA PATRA	PRASANTA KUMAR PANDA	// JARADA /170 /2018
		VS	VS	()
130	CRLMC/0002330/2022	STATE OF ODISHA PARBATI MALIK	BIJAY KUMAR NAYAK	// BARI /246 /2021
		VS	VS	()
131	CRLMC/0002331/2022	STATE OF ODISHA SUDHIRA RANJAN NAYAK	RAMAKRISHNA NAIK	// JAGATSINGPUR /13 /2009
		VS	VS	()
132	CRLMC/0002332/2022	STATE OF ODISHA RAJULAL JAT	SATYARANJAN MULIA	// HINDOL /102 /2019
		VS	VS	()
133	CRLMC/0002333/2022	STATE OF ODISHA SABYASACHI PRADHAN	SANATAN DAS	// CHHENDIPADA /139 /2021
		VS	VS	()
134	CRLMC/0002334/2022	STATE OF ODISHA SUBASH CHANDRA BEHERA	DEEPAK KU SAHOO	// CUTTACK SADAR /176 /2005
		VS	VS	()
135	CRLMC/0002335/2022	STATE OF ODISHA MAKUNI@MARKAND KUMAR SAHOO	DEEPAK KU SAHOO	// PATKURA /165 /2013
		VS	VS	()
136	CRLMC/0002336/2022	STATE OF ODISHA SURENDRA KUMAR SAHOO	SAMVIT MOHANTY	// / /0
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	CRLMC/0002337/2022	SONALI SAHOO ISWAR DHURUA VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// KULABIRA /80 /2019 ()
138	CRLMC/0002338/2022	RAMA GURLA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	// BARGARH /372 /2021 ()
139	CRLMC/0002339/2022	SURYANARAYAN SINGH VS SUPERINTENDENT OF POLICE,CBI,ACB,BBSR	PRASAN KUMAR SAHOO VS	// BHUBANESWAR CBI /4 /2021 ()
140	CRLMC/0002340/2022	BIJAYA KUMAR SWAIN VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// / /0 ()
141	CRLMC/0002341/2022	A.BIMAL RAO@RABI@MICKLE@A.DANEAL VS STATE OF ODISHA	ASHOK DAS VS	// BERHAMPUR SADAR /183 /2011 ()
142	CRLMC/0002342/2022	RAJU@RAJKISHORE PARIDA VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// DHENKANAL TOWN /116 /2011 ()
143	CRLMC/0002343/2022	KANHA@HRUDANANDA PATRI VS STATE OF ODISHA	MANOJ BIHARI DAS VS	// GURUDIJHATIA /62 /2017 ()
144	CRLMC/0002344/2022	GANDHARBA SAHU VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	// BANKI /142 /2021 ()
145	CRLMC/0002345/2022	SHYAM BIHARI SINGH@JATIA VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	// SUNDARGARH TOWN /40 /2022 ()
146	CRLMC/0002346/2022	NIRAKAR HARIPAL VS STATE OF ODISHA	ACHUT PATTANAİK VS	// BIRMAHARAJPUR /338 /2013 ()
147	CRLMC/0002347/2022	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	// MANGALA BAG /254 /2021 ()

## ORISSA HIGH COURT

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	CRLMP/0001794/2022	SHYAM BHOI VS STATE OF ODISHA	SARADA PRASAD DASH VS	//0 0 //
149	CRLMP/0001795/2022	LILI PRADHAN VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	//0 0 //
150	CRLMP/0001796/2022	KAILASH SAMAL VS STATE OF ODISHA	SIRISH CHANDRA TRIPATHY VS	//0 0 //
151	CRLMP/0001797/2022	MAMATA MALLIK VS STATE OF ODISHA	ASISH KUMAR RAY VS	//0 0 //
152	CRLMP/0001798/2022	APARAN JENA VS STATE OF ODISHA	ASISH KUMAR RAY VS	//0 0 //
153	CRLREV/0000411/2022	MOHAMMAD YUSUF VS STATE OF ODISHA	ARIJEET MISHRA VS	KOTPAD /111 /2021 0 //
154	CRLREV/0000412/2022	T.SEETARAM KUMAR VS STATE OF ODISHA	PRASANNA KUMAR MISHRA VS	PARLAKHEMUNDI /143 /2014 0 //
155	FAO/0000341/2022	ASSISTANT,MANAGER CLAIMS(LEGAL),CHOLAMANICANDAN VS SRIKANTA SAHOO	CHOLAMANICANDAN VS	// 0 //
156	FAO/0000342/2022	ASSISTANT,MANAGER CLAIMS(LEGAL),CHOLAMANICANDAN VS DEBARAJ BEHERA	CHOLAMANICANDAN VS	// 0 //
157	FAO/0000343/2022	REGIONAL MANAGER,M/S. NEW INDIA ASSURANCE COMPANY LTD. VS RAMESH SAHOO	COMPANY LTD. VS	// 0 //
158	FAO/0000344/2022	REGIONAL MANAGER,M/S. NEW INDIA ASSURANCE COMPANY LTD. VS TARINI BEHERA	COMPANY LTD. VS	// 0 //
159	ITA/0000062/2022	PEOPLES FORUM	CHITRASEN PARIDA	//

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		VS	VS	0
160	MACA/0000429/2022	COMMISSIONER OF INCOME TAX PITA MALIKA	BIRANCHI NARAYAN RATH	//
		VS	VS	0
161	MACA/0000430/2022	SAMANTA MALA BISOYI SRIRAM G.I.CO. LTD.	G.P.DUTTA	//
		VS	VS	0
162	MACA/0000431/2022	KAMINI MUNDA THE MANAGER (LEGAL), CHOLA MS G.I.CO. LTD.	G.P. DUTTA	//
		VS	VS	0
163	MATA/0000171/2022	SARASWATI PRADHAN BIBHUTI BHUSAN MOHARANA	H.N.MOHAPATRA	//
		VS	VS	0
164	RPFAM/0000187/2022	SUMITRA MOHARANA JULLY ROUT @ JALLI RANI SWAIN	BIJAY KUMAR MOHANTY	//
		VS	VS	0
165	RPFAM/0000188/2022	SAROJ KUMAR ROUT BIKRAM BEHERA	RAJESWARI DAS	//
		VS	VS	0
166	RPFAM/0000189/2022	ADARA BEHERA HIMANSU RAM	RAKESH KUMAR ROUSTRAY	//
		VS	VS	0
167	RSA/0000206/2022	BASANTI CHAKRABORTI RAJASHREE DEVI	NIROD KUMAR SAHU	//
		VS	VS	0
168	RSA/0000207/2022	BONAI INDUSTRIAL CO. LTD. SANTOSH KUMAR SATPATHY	ANANTA NARAYAN PATTANAYAK	//
		VS	VS	0
169	TRP(C)/0000321/2022	BANA DAS BANASHREE PRADHAN	BIJAYA KUMAR RAGADA	//
		VS	VS	0
170	TRP(C)/0000322/2022	CHINMAYA NAYAK DEEPAK KUMAR BHADRA	RANJIT MOHANTY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	TRP(C)/0000323/2022	SARITA PRADHAN@KUJI MONSOON MOHAPATRA VS	JATESWAR NAYAK VS	// // 0
172	TRP(C)/0000324/2022	BHANJA KISHORE MISHRA MADHUSMITA BEHERA VS	KALPATARU MISHRA VS	// // 0
173	WA/0001145/2022	NIHAR RANJAN BEHERA DILLIP KUMAR MOHARANA VS	RAMA CHANDRA MOHANTY VS	// // 0
174	WA/0001146/2022	STATE OF ODISHA DILLIP KUMAR MOHARANA VS	RAMA CHANDRA MOHANTY VS	// // 0
175	WA/0001147/2022	STATE OF ODISHA DILLIP KUMAR MOHARANA VS	RAMA CHANDRA MOHANTY VS	// // 0
176	WA/0001148/2022	STATE OF ODISHA DILLIP KUMAR MOHARANA VS	RAMA CHANDRA MOHANTY VS	// // 0
177	WA/0001149/2022	STATE OF ODISHA DILLIP KUMAR MOHARANA VS	RAMA CHANDRA MOHANTY VS	// // 0
178	WA/0001150/2022	STATE OF ODISHA STATE OF ODISHA VS	PRAVAT KUMAR MUDULI, A.G.A. VS	// // 0
179	WA/0001151/2022	UMAKANTA NATH SHARMA STATE OF ODISHA VS	PRAVAT KUMAR MUDULI, A.G.A. VS	// // 0
180	WA/0001152/2022	AKASH KUMAR MISHRA STATE OF ODISHA VS	PRAVAT KUMAR MUDULI VS	// // 0
181	WA/0001153/2022	MADHUSUDAN SAHOO GURU CHARAN MOHAPATRA VS	BISWARANJAN PARIDA VS	// // 0
		STATE OF ODISHA		//



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
182	WA/0001154/2022	RAM CHANDRA PANDA VS SECRETARY, DEPT. OF INDUSTRIES, ODISHA	SANJIB MOHANTY VS SECRETARY, DEPT. OF INDUSTRIES, ODISHA	// 0 //
183	WA/0001155/2022	STATE OF ODISHA VS TRINATH KUMAR SAHOO	UTTAM KUMAR SAHOO VS TRINATH KUMAR SAHOO	// 0 //
184	WA/0001156/2022	STATE OF ODISHA VS AMBIKA PRASAD ROUT	Y.S.P. BABU, A.G.A. VS AMBIKA PRASAD ROUT	// 0 //
185	WA/0001157/2022	STATE OF ODISHA VS BRUKODAR PALAI	UTTAM KUMAR SAHOO, A.S.C. VS BRUKODAR PALAI	// 0 //
186	WA/0001158/2022	STATE OF ODISHA VS GIRIBALA DEHURY	SANDEEP PARIDA, SR.S.S.C. (S AND ME) VS GIRIBALA DEHURY	// 0 //
187	WP(C)/0021973/2022	AHALYA MOHANTY VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS STATE OF ODISHA	// 0 //
188	WP(C)/0021974/2022	NARAYAN MUDULI VS STATE OF ODISHA	ASHIS KUMAR MISHRA VS STATE OF ODISHA	// 0 //
189	WP(C)/0021975/2022	SAMEER KUMAR PATRA VS AJIBAN CONSTRUCTIONS PVT. LTD., BBSR	BIPIN KUMAR NAYAK VS AJIBAN CONSTRUCTIONS PVT. LTD., BBSR	// 0 //
190	WP(C)/0021976/2022	LAXMINARAYAN DAS VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY VS STATE OF ODISHA	// 0 //
191	WP(C)/0021977/2022	M/S. WINNERS PHARMA, CUTTACK VS STATE OF ODISHA	BHABANI SANKAR TRIPATHY 1 VS STATE OF ODISHA	// 0 //
192	WP(C)/0021978/2022	PRADYUMNA ACHARYA VS STATE OF ODISHA	ARABINDA TRIPATHY VS STATE OF ODISHA	// 0 //
193	WP(C)/0021979/2022	RAJANIKANTA PRUSTY	ARABINDA TRIPATHY	//

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		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0021980/2022	ARUN KUMAR ROUT	ARABINDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0021981/2022	JAYADEV MISHRA	ARABINDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0021982/2022	RADHANATH SAHOO	ARABINDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0021983/2022	SAROJINI SWAIN	ARABINDA TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0021984/2022	ANUPAMA SAHU	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0021985/2022	SATYABAN SAHU	DURGESH NARAYAN RATH	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0021986/2022	BHAKTA CHARAN PRADHAN	HEMANTA KUMAR MOHANTA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0021987/2022	DR. PRATAP KESARI NAYAK	NIBEDITA MOHANTY	//
		VS	VS	0
		COMMISSIONER-CUM-SECY. DEPT. OF HIGHER EDUCATION		//
202	WP(C)/0021988/2022	NRUSINGHA CHARAN NAIK	MANAS PATI	//
		VS	VS	0
		STATE OF ORISSA		//
203	WP(C)/0021989/2022	AJIT KUMAR DAS	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0021990/2022	KANTIMALA SAHU	DAYANANDA MOHAPATRA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		UNION OF INDIA		//
205	WP(C)/0021991/2022	ODISHA GRAMYA BANK, DUMDUMA BRANCH, BBSR	UROOVINDA MOHANTY	//
		VS	VS	0
		THE COMMISSIONER ENDOWMENTS, BBSR-14		//
206	WP(C)/0021992/2022	SUMITRA KUMARI PANIGRAHY	KRUSHNA SUKLA	//
		VS	VS	0
		R.T.O. GANJAM		//
207	WP(C)/0021993/2022	SALILA PATTANAİK @ SAILENDRA	LAXMAN PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
208	WP(C)/0021994/2022	LILY KUMARI PATRO	KRUSHNA SUKLA	//
		VS	VS	0
		R.T.O. GANJAM		//
209	WP(C)/0021995/2022	SIMANCHAL PATRA	KRUSHNA SUKLA	//
		VS	VS	0
		R.T.O. GANJAM		//
210	WP(C)/0021996/2022	NILACHALA PATRO	KRUSHNA SUKLA	//
		VS	VS	0
		R.T.O. GANJAM		//
211	WP(C)/0021997/2022	MADHUSUDAN SAMAL	P.K.ROUT	//
		VS	VS	0
		THE CHAIRMAN, ODISHA GRAMYA BANK, PURI		//
212	WP(C)/0021998/2022	NATABAR ROUT	SAILABALA JENA	//
		VS	VS	0
		STATE OF ODISHA		//
213	WP(C)/0021999/2022	BRUNDABAN CHANDRA PEDA	BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//
214	WP(C)/0022000/2022	SOUMYA PADHY	BISWAJIT PARIDA	//
		VS	VS	0
		STATE OF ORISSA		//
215	WP(C)/0022001/2022	HAREKRUSHNA MOHANTA	BIMBISAR DASH	//
		VS	VS	0
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
216	WP(C)/0022002/2022	MAHESWAR NAIK VS GM., MAHANADI COALFIELDS LTD., ANGUL	BHARAT BHUSAN ROUSTRAY VS	// 0 //
217	WP(C)/0022003/2022	Kanai Lal Sardar @ Kanheilal Sardar	RAJENDRA NARAYAN ROUT	//
218	WP(C)/0022004/2022	The State Of Orissa, Represented Through Its Commissioner-cum-secretary, Department Of Cooperation, BIBHUTI BHUSAN ROUT VS R.T.O., CUTTACK	ASHOK KUMAR ROUT VS	// 0 //
219	WP(C)/0022005/2022	NARAYAN PALEI VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	// 0 //
220	WP(C)/0022006/2022	SITAKANTHA SATAPATHY VS STATE OF ODISHA	SIDHARTHA DAS VS	// 0 //
221	WP(C)/0022007/2022	SRIKANTA KUMAR NAYAK VS AO, UNION BANK OF INDIA, BALASORE	GHANASHYAM MUDULI VS	// 0 //
222	WP(C)/0022008/2022	TAYI BALARAM KISHEN VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	// 0 //
223	WP(C)/0022009/2022	CHANDESWAR BEHERA VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //
224	WP(C)/0022010/2022	SWAGITIKA NANDI VS STATE OF ODISHA	S.RATH VS	// 0 //
225	WP(C)/0022011/2022	EKADASHI BISWAL VS THE STATE OF ODISHA	PRADEEP RANJAN MISHRA VS	// 0 //
226	WP(C)/0022012/2022	PRAMOD KUMAR SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// 0 //
227	WP(C)/0022013/2022	YASOBANTA BHOI	SATYA SHIVA DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
228	WP(C)/0022014/2022	ADITYA PRASAD DAS	MANOJ KUMAR MOHANTY 2	//
		VS	VS	0
		PRINCIPAL SECY. TO GOVT.,ST AND SC DEVELOPMENT, M AND BCW DEPT..BBSR		//
229	WP(C)/0022015/2022	DEBENDRANATH PRUSTY	MANOJ KUMAR MOHANTY 2	//
		VS	VS	0
		STATE OF ODISHA		//
230	WP(C)/0022016/2022	SHANKAR PRASAD MAHAKUR	R.N.SINGH	//
		VS	VS	0
		STATE OF ODISHA		//
231	WP(C)/0022017/2022	STRATEVISTA AUTOMOBILES PVT. LTD.	JEYDEEP PAL	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY ODISHA		//
232	WP(C)/0022018/2022	JAGANNATH BISWAL	GAGAN BIHARI SINGH	//
		VS	VS	0
		CHAIRPERSON, PARADIP PORT TRUST AUTHORITY		//
233	WP(C)/0022019/2022	STRATEVISTA AUTOMOBILES PVT. LTD.	JAYDEEP PAL	//
		VS	VS	0
		STATE TRANSPORT AUTHORITY ODISHA		//
234	WP(C)/0022020/2022	GURU CHARAN PRADHAN	NIRANJAN MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
235	WP(C)/0022021/2022	GOUTAM MAJHI	NIRANJAN MAHARANA	//
		VS	VS	0
		STATE OF ODISHA		//
236	WP(C)/0022022/2022	M/S SCHOOL OF INTEGRAL EDUCATION, BBSR	SOMANATH MISHRA	//
		VS	VS	0
		ASISSTANT PROVIDENT FUND COMMNR., BBSR		//
237	WP(C)/0022023/2022	SASHIKANTA PRADHAN	JYOTIRMAY GUPTA	//
		VS	VS	0
		STATE OF ODISHA		//
238	WP(C)/0022024/2022	M/S SATYASAI ENGINEERING COLLEGE, BALASORESOMANATH MISHRA		//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0022025/2022	ESIC, BBSR RAJ KISHORE SWAIN VS STATE OF ODISHA	JYOTIRMAY GUPTA VS	// // 0 //
240	WP(C)/0022026/2022	KANGALI CHARAN BARAL VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
241	WP(C)/0022027/2022	DR. BISWAJIT HOTA VS STATE OF ODISHA	NIROD KUMAR SAHU VS	// 0 //
242	WP(C)/0022028/2022	BHARAT NAYAK VS NHAI, DHENKANAL	NIRANJAN PANDA - 1 VS	// 0 //
243	WP(C)/0022029/2022	BCET ITC, BALASORE VS THE STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
244	WP(C)/0022030/2022	GOURI DIBYA @ DEVI PANDA VS STATE OF ODISHA	SANJIB MOHANTY VS	// 0 //
245	WP(C)/0022031/2022	KISHORE CHANDRA CHOWDHURY VS STATE OF ODISHA	MANAS CHAND VS	// 0 //
246	WP(C)/0022032/2022	RITAPRAVA MOHANTY VS STATE OF ODISHA	SAMIR KUMAR MISHRA VS	// 0 //
247	WP(C)/0022033/2022	SUKHBINDER KUMBHAR VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
248	WP(C)/0022034/2022	MANORANJAN MANDAL VS STATE OF ODISHA	SANJIB RAY VS	// 0 //
249	WP(C)/0022035/2022	KARTIKA RANA VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	// 0 //

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250	WP(C)/0022036/2022	BISWA RANJAN LENKA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
251	WP(C)/0022037/2022	PRATIMA SAHU @ SAHOO VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
252	WP(C)/0022038/2022	HARAPRIYA SETHY @ HARAPRIYA SETHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
253	WP(C)/0022039/2022	BRUNDABAN MALI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
254	WP(C)/0022040/2022	RAMESH CHANDRA MAJHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	// 0 //
255	WP(C)/0022041/2022	ODISHA GRAMYA BANK, RANAPUR BRANCH VS THE COMMNR.-CUM-SECY.,S AND ME DEPT.	AUROVINDA MOHANTY VS	// 0 //
256	WP(C)/0022042/2022	KHITISH KUMAR KAR VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
257	WP(C)/0022043/2022	ODISHA GRAMYA BANK, RANAPUR BRANCH VS THE PRINCIPAL CHIEF CONSERVATOR OF FOREST, BBSR	AUROVINDA MOHANTY VS	// 0 //
258	WP(C)/0022044/2022	MIHIR CHANDRA KAR VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
259	WP(C)/0022045/2022	ODISHA GRAMYA BANK, RANAPUR BRANCH VS THE ASST. AGRICULTURE OFFICER, BANKI-CUM-DDO	AUROVINDA MOHANTY VS	// 0 //
260	WP(C)/0022046/2022	LAKSHMI KANTA NAYAK VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
261	WP(C)/0022047/2022	RADHAKRUSHNA PARIDA	DILLIP KUMAR MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
262	WP(C)/0022048/2022	ODISHA GRAMYA BANK, RANAPUR BRANCH	AUROVINDA MOHANTY	//
		VS	VS	0
		THE CHIEF POSTMASTER GENERAL, ODISHA CIRCLE		//
263	WP(C)/0022049/2022	KRUTIBAS BARIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
264	WP(C)/0022050/2022	ATALA KUMAR PRADHAN	LAXMI NARAYAN PATEL	//
		VS	VS	0
		STATE OF ODISHA		//
265	WP(C)/0022051/2022	HAMAMALA DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
266	WP(C)/0022052/2022	BUI DANDIA	LAXMI NARAYAN PATEL	//
		VS	VS	0
		STATE OF ODISHA		//
267	WP(C)/0022053/2022	GANESH CHANDRA BEHERA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
268	WP(C)/0022054/2022	SASHI KALA PALAEI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
269	WP(C)/0022055/2022	AMULYA PANDA	UDIT RANJAN JENA	//
		VS	VS	0
		STATE OF ODISHA		//
270	WP(C)/0022056/2022	SRIKANTA BARIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
271	WP(C)/0022057/2022	M/S. URMILA BUILDERS PVT. LTD.,BBSR	SUMITRA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
272	WP(C)/0022058/2022	BHAGIRATHI BANDHA	SUBHRANSU BHUSAN MOHANTY	//
		VS	VS	0



## ORISSA HIGH COURT

**FILING REPORT AS ON :26/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	WP(C)/0022059/2022	STATE OF ODISHA SKM INFRAVENTURE PVT. LTD., KENDUJHAR VS	SIDHARTHA DAS VS	// // 0
274	WP(C)/0022060/2022	STATE OF ODISHA URMILA JENA VS	SUMITRA MOHANTY VS	// // 0
275	WP(C)/0022061/2022	STATE OF ODISHA PARSURAM MALIK VS	SUBHRANSU BHUSAN MOHANTY VS	// // 0
276	WP(C)/0022062/2022	STATE OF ODISHA SASANKA SEKHAR SAMANTARAY VS	SUMITRA MOHANTY VS	// // 0
277	WP(C)/0022063/2022	STATE OF ODISHA M/S NATIONAL ALUMINIUM COMPANY LTD., ANGUTANMAY MISHRA VS	VS	// // 0
278	WP(C)/0022064/2022	M/S MAHESWARI BROTHERS COAL LTD., HYDERABAD BIJAY KUMAR PANDA VS	DEBABRATA DAS VS	// // 0
279	WP(C)/0022065/2022	STA, ODISHA ALOK CHANDRA SAMANTRAY VS	SUMITRA MOHANTY VS	// // 0
280	WP(C)/0022066/2022	STATE OF ODISHA DILLIP KUMAR JENA VS	SUMITRA MOHANTY VS	// // 0
281	WP(C)/0022067/2022	STATE OF ODISHA BISWANATH MOHANTY VS	BISWAJIT MOHANTY VS	// // 0
282	WP(C)/0022068/2022	STATE OF ODISHA NATIONAL ALUMINIUM COMPANY LTD., ANGUL VS	TANMAY MISHRA VS	// // 0
283	WP(C)/0022069/2022	M/S MAHESWARI BROTHERS COAL LTD., HYDERABAD GANGADHAR MALIK VS	UDIT RANJAN JENA VS	// // 0
		STATE OF ODISHA		//

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
284	WP(C)/0022070/2022	BIPIN BIHARI PRADHANI VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
285	WP(C)/0022071/2022	DHANIRAM PATEL VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
286	WP(C)/0022072/2022	RABIN KUMAR MISHRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
287	WP(C)/0022073/2022	LALATA KISHORE MOHAPATRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //
288	WP(C)/0022074/2022	KARUNAKAR BEHERA VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
289	WP(C)/0022075/2022	RADHASHYAM DASH VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
290	WP(C)/0022076/2022	M/S Z PLUS SURAKHYA SEVA, BBSR VS STATE OF ODISHA	BISHNU PRASAD PRADHAN VS	// 0 //
291	WP(C)/0022077/2022	CHANDRA SEKHAR CHAND VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
292	WP(C)/0022078/2022	PULIN CHANDRA GHOSH VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
293	WP(C)/0022079/2022	KISHORE CHANDRA PATNAIK VS BDA, BBSR	LINGARAJ SARANGI VS	// 0 //
294	WP(C)/0022080/2022	MADHUSUDAN PANDA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
295	WP(C)/0022081/2022	DEEPAK RANJAN PAIKRAY	SUSANTA KUMAR TRIPATHY	//

# ORISSA HIGH COURT

**FILING REPORT AS ON :26/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	WP(C)/0022082/2022	BALARAM PRUSTI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
297	WP(C)/0022083/2022	M/S BRG IRON AND STEEL CO. PRIVATI LTD., DHENKANAL	PRANAV KUMAR JENA	//
		VS	VS	0
		DY. COMMNR., CT AND GST CIRCLE ANGUL		//
298	WP(C)/0022084/2022	SUSHIL KUMAR MOHANTY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
299	WP(C)/0022085/2022	M/S KINGS OF WINE, CUTTACK	ARUN KUMAR PATRA	//
		VS	VS	0
		CHIEF MANAGER-CUM-AO, CANARA BANK, BBSR		//
300	WP(C)/0022086/2022	KARUNAKAR MALLIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
301	WP(C)/0022087/2022	M/S BRG IRON AND STEEL CO. PRIVATI LTD., DHENKANAL	PRANAV KUMAR JENA	//
		VS	VS	0
		DY. COMMNR., CT AND GST CIRCLE ANGUL		//
302	WP(C)/0022088/2022	BENUDHARA PARIDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
303	WP(C)/0022089/2022	JOGINATH MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
304	WP(C)/0022090/2022	KUBERA BISWAL	SIDDHARTH PRASAD MISHRA	//
		VS	VS	0
		THE TAHASILDAR, BBSR		//
305	WP(C)/0022091/2022	BISWAJIT PATTNAIK	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
306	WP(C)/0022092/2022	MANOJ PRASAD KESHARI	RAJIV KUMAR MAHANTA	//
		VS	VS	0

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307	WP(C)/0022093/2022	STATE OF ORISSA M/S SWIFT PACKAGING VS UNION OF INDIA	SABYASACHI PANDA VS	// // ()
308	WP(C)/0022094/2022	SUMANTA KUMAR PRUSTY VS STATE OF ORISSA	RAJIV KUMAR MAHANTA VS	// () //
309	WP(C)/0022095/2022	SANJAY KUMAR PATRO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// () //
310	WP(C)/0022096/2022	BHASKAR CHANDRA MOHAPATRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// () //
311	WP(C)/0022097/2022	BIJAY KUMAR TRIPATHY VS STATE OF ODISHA	S.RATH VS	// () //
312	WP(C)/0022098/2022	DANDAPANI SAHU VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// () //
313	WP(C)/0022099/2022	B. GOURI SANKAR PATRA VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// () //
314	WP(C)/0022100/2022	NARENDRA MOHAN SINGHA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// () //
315	WP(C)/0022101/2022	SARAT CHANDRA MISHRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// () //
316	WP(C)/0022102/2022	YUDHISTIR PRADHAN VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// () //
317	WP(C)/0022103/2022	B.GOURI SANKAR PATRA VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// () //

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318	WP(C)/0022104/2022	B.RAJGOPAL PATRA VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// 0 //
319	WP(C)/0022105/2022	KAILASH CHANDRA LATHI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
320	WP(C)/0022106/2022	SARAT KUMAR BEHERA VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
321	WP(C)/0022107/2022	ANJALI BALA DALAI VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
322	WP(C)/0022108/2022	RAMESH CHANDRA DAS VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
323	WP(C)/0022109/2022	DILLIP KUMAR PATEL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
324	WP(C)/0022110/2022	SAROJINI MOHANTY VS STATE OF ODISHA	HRUDANANDA MOHAPATRA VS	// 0 //
325	WP(C)/0022111/2022	PRADIP KUMAR PATEL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
326	WP(C)/0022112/2022	AKHILA KUMAR MISHRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
327	WP(C)/0022113/2022	SWARNALATA PATEL VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
328	WP(C)/0022114/2022	BHAGABAN MISHRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
329	WP(C)/0022115/2022	BIKASH KUMAR GOCHHI	HRUDANANDA MOHAPATRA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	WP(C)/0022116/2022	STATE OF ODISHA SANGEETA PRADHAN	SATYABRATA MOHANTY	//
		VS	VS	0
331	WP(C)/0022117/2022	GOVT. OF ODISHA BRAHMANANDA SINGHA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
332	WP(C)/0022118/2022	STATE OF ORISSA BANSIDHAR PANDA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
333	WP(C)/0022119/2022	STATE OF ORISSA TRINATH HOTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
334	WP(C)/0022120/2022	STATE OF ORISSA SURENDRANATH NANDY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
335	WP(C)/0022121/2022	STATE OF ORISSA MD, ODISHA FOREST DEVELOPMENT CORP. LTD., BBSR	MANATH MISHRA	//
		VS	VS	0
336	WP(C)/0022122/2022	NARAYAN MALLICK BINOD BIHARI PATEL	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
337	WP(C)/0022123/2022	STATE OF ORISSA DIPAK KUMAR PANI	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
338	WP(C)/0022124/2022	STATE OF ORISSA BRAJA KISHORE TRIPATHY	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
339	WP(C)/0022125/2022	STATE OF ORISSA SAROJ KUMAR RATH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
340	WP(C)/0022126/2022	STATE OF ORISSA CHAKRADHAR MISHRA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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341	WP(C)/0022127/2022	STATE OF ORISSA RANGADHAR MALLICK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
342	WP(C)/0022128/2022	STATE OF ORISSA LOKANATH MOHAPATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
343	WP(C)/0022129/2022	STATE OF ORISSA MAHENDRA LENKA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
344	WP(C)/0022130/2022	STATE OF ORISSA ASWINI KUMAR PATRA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
345	WP(C)/0022131/2022	STATE OF ORISSA KALYANI KUMARI PRADHAN VS	KURESH PRASAD DASH VS	// // ()
346	WP(C)/0022132/2022	STATE OF ODISHA JAYACHANDRA SATPATHY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
347	WP(C)/0022133/2022	STATE OF ORISSA PRADEEP KUMAR PANDA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
348	WP(C)/0022134/2022	STATE OF ORISSA TARANI KANTA NAYAK VS	DILLIP KUMAR MOHAPATRA VS	// // ()
349	WP(C)/0022135/2022	STATE OF ORISSA BIBHUTI BHUSAN BEHERA VS	DILLIP KUMAR MOHAPATRA VS	// // ()
350	WP(C)/0022136/2022	STATE OF ORISSA RAJA KISHORE DEY VS	DILLIP KUMAR MOHAPATRA VS	// // ()
351	WP(C)/0022137/2022	STATE OF ORISSA ACHYUTA KUMAR MOHAPATRA VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// // () //

**ORISSA HIGH COURT**

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
352	WP(C)/0022138/2022	JYOTI RANJAN NATH VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
353	WP(C)/0022139/2022	JAGROA HIKKA VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
354	WP(C)/0022140/2022	M/S. ODISHA AQUA TRADERS AND MARINE EXPORTERS VS STATE OF ODISHA	ANSHU PATTA VS	// 0 //
355	WP(C)/0022141/2022	SOMANATH MANTRY VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// 0 //
356	WP(C)/0022142/2022	MANAS RANJAN MOHANTY VS STATE OF ODISHA	BIMBISAR DASH VS	// 0 //
357	WP(C)/0022143/2022	GOKULNANADA PANDA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
358	WP(C)/0022144/2022	PUSPALATA SAMAL VS STATE OF ODISHA	PRAFULLA KUMAR RATH VS	// 0 //
359	WP(C)/0022145/2022	MITHUN PARIDA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
360	WP(C)/0022146/2022	MADHUSUDAN GHADAI VS TATA POWER NORTH ODISHA DISTRIBUTION LTD.,BALASORE	PRASANTA KUMAR SATAPATHY VS	// 0 //
361	WP(C)/0022147/2022	SANJANA MOHANTY VS SARTHAK SWAYANJIT MOHANTY	DEBARAJ MOHANTY VS	// 0 //
362	WP(C)/0022148/2022	HARIHAR PRUSTY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
363	WP(C)/0022149/2022	SURENDRA SAHOO	RABI NARAYAN PANDA	//



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		VS	VS	0
		STATE OF ODISHA		//
364	WP(C)/0022150/2022	KALPANA SAMANTARAY	ROHIT RANJAN RAY	//
		VS	VS	0
		STATE OF ODISHA		//
365	WP(C)/0022151/2022	JUGALA KISHORE SAHOO	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ORISSA		//
366	WP(C)/0022152/2022	SANATAN SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
367	WP(C)/0022153/2022	ANJALI HATI	S.S.MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
368	WP(C)/0022154/2022	GANESWAR BEHERA	SUBIR PALIT	//
		VS	VS	0
		STATE OF ODISHA		//
369	WP(C)/0022155/2022	HIRANMAYEE SAMAL	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
370	WP(C)/0022156/2022	BINOD KUMAR BISWAL	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
371	WP(C)/0022157/2022	HAREKRUSHNA SAHOO	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
372	WP(C)/0022158/2022	DEBENDRA GARNAYAK	SHARMISTHA SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
373	WP(C)/0022159/2022	SUBASA CHANDRA MOHAPATRA	SATYAJIT SAMAL	//
		VS	VS	0
		STATE OF ODISHA		//
374	WP(C)/0022160/2022	NAJAR CHANDRA MOHANTA	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0

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375	WP(C)/0022161/2022	STATE OF ODISHA SUBRAT KUMAR DALAI VS	KURESH PRASAD DASH VS	// // ()
376	WP(C)/0022162/2022	STATE OF ORISSA DILLIP KUMAR SAMAL VS	SHARMISTHA SAMAL VS	// // ()
377	WP(C)/0022163/2022	STATE OF ODISHA SHARADDHANJALI HATI VS	S.S.MOHAPATRA VS	// // ()
378	WP(C)/0022164/2022	STATE OF ODISHA DILIP KUMAR SAHOO VS	KURESH PRASAD DASH VS	// // ()
379	WP(C)/0022165/2022	STATE OF ODISHA UDAYANATH SAHU VS	SATYAJIT SAMAL VS	// // ()
380	WP(C)/0022166/2022	STATE OF ODISHA MALAYA KUMAR PANI VS	DILLIP KUMAR MOHAPATRA VS	// // ()
381	WP(C)/0022167/2022	STATE OF ODISHA PREMANANDA SAHOO VS	SHARMISTHA SAMAL VS	// // ()
382	WP(C)/0022168/2022	STATE OF ODISHA SURENDRA BEHERA VS	KURESH PRASAD DASH VS	// // ()
383	WP(C)/0022169/2022	STATE OF ODISHA MUKESH KUMAR PORIDALA VS	KURESH PRASAD DASH VS	// // ()
384	WP(C)/0022170/2022	STATE OF ORISSA KRUSHNA PRIYA DAGAR VS	DILLIP KUMAR MOHAPATRA VS	// // ()
385	WP(C)/0022171/2022	STATE OF ODISHA SUBHANGA PRAHARAJ VS STATE OF ODISHA	BHABANI SANKAR MISHRA VS	// // () //

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
386	WP(C)/0022172/2022	ANIL KUMAR MUDULI VS CANARA BANK, BANGALORE	RAJEET ROY VS	// 0 //
387	WP(C)/0022173/2022	BRAJABANDHU KAR VS STATE OF ODISHA	SATYAJIT SAMAL VS	// 0 //
388	WP(C)/0022174/2022	MANORANJAN DASH VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
389	WP(C)/0022175/2022	PADMINI SAHU VS COLLECTOR, BARGARH	BISWAJIT RANJAN TRIPATHY VS	// 0 //
390	WP(C)/0022176/2022	BRAJA KUMAR SAHOO VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
391	WP(C)/0022177/2022	LAXMAN BARAL VS STATE OF ODISHA	S.K.MISHRA VS	// 0 //
392	WP(C)/0022178/2022	BHARATI BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
393	WP(C)/0022179/2022	B.NEELAKANTHA RAO VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //
394	WP(C)/0022180/2022	NITYANANDA MAHANKUDA VS STATE OF ORISSA	KURESH PRASAD DASH VS	// 0 //
395	WP(C)/0022181/2022	KALANDI CHARAN BARIK VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
396	WP(C)/0022182/2022	MAHESWAR MISHRA VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
397	WP(C)/0022183/2022	CHINTA DEVRAJ	KURESH PRASAD DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ORISSA		//
398	WP(C)/0022184/2022	PRAGNYA SATAPATHY	KURESH PRASAD DASH	//
		VS	VS	0
		STATE OF ODISHA		//
399	WP(C)/0022185/2022	RANJIT KUMAR DASH	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
400	WP(C)/0022186/2022	BIDU BHUSAN DASH	KURESH PRASAD DASH	//
		VS	VS	0
		STATE OF ORISSA		//
401	WP(C)/0022187/2022	DURGAMADHAB SATAPATHY	KURESH PRASAD DASH	//
		VS	VS	0
		STATE OF ODISHA		//
402	WP(C)/0022188/2022	NARAYANA PRADHAN	KURESH PRASAD DASH	//
		VS	VS	0
		STATE OF ORISSA		//
403	WP(C)/0022189/2022	T.SANTOSHI REDDY	KURESH PRASAD DASH	//
		VS	VS	0
		STATE OF ODISHA		//
404	WP(C)/0022190/2022	SHARAT CHANDRA GOCHHAYAT	DILLIP KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ORISSA		//
405	WP(C)/0022191/2022	RAMAKRUSNA PANIGRAHI	KURESH PRASAD DASH	//
		VS	VS	0
		STATE OF ODISHA		//
406	WP(C)/0022192/2022	HAZARAT ALLI KHAN	PRANAYA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
407	WP(C)/0022193/2022	RAGHUNATH MAHAPATRA	PRANAYA SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
408	WP(C)/0022194/2022	PRAVAKAR ROUT	SUMAN MODI	//
		VS	VS	0

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**FILING REPORT AS ON :26/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	ABLAPL/0010559/2022	BIJAYA KUMAR MOHAPATRA SK. INUS VS STATE OF ODISHA	SARADA PRASAD DASH VS	// KARANJIA /215 /2022 ()
410	ABLAPL/0010560/2022	KUSANA PATRA SUNA VS STATE OF ODISHA	SACHIDANANDA DASH VS	// KOTPAD /151 /2022 ()
411	ABLAPL/0010561/2022	TRILOCHAN MALLIK VS STATE OF ODISHA	BIJAYA KUMAR DASH VS	// BINJHARPUR /473 /2022 ()
412	ABLAPL/0010562/2022	BINOD BIHARI PARIDA @ BINOD KUMAR PARIDA VS STATE OF ODISHA	DR. PURUSOTTAM CHULI VS	// AUL /295 /2022 ()
413	ABLAPL/0010563/2022	PRADIPTA @ PADMA CHARAN RAYASINGH VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	// BAGHAMARI /70 /2022 ()
414	ABLAPL/0010564/2022	ASHOK KUMAR PATRA VS STATE OF ODISHA	PRAKASH KUMAR MISHRA VS	// BARAMBA /223 /2022 ()
415	ABLAPL/0010565/2022	GURIA PRADHAN @ NABAGHAN PRADHAN VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	// KHALLIKOTE /378 /2022 ()
416	ABLAPL/0010566/2022	SIBARAM PRADHAN VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	// KHALLIKOTE /378 /2022 ()
417	ABLAPL/0010567/2022	BUDHESWAR BESRA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// CHANDAHANDI /93 /2022 ()
418	ABLAPL/0010568/2022	BINA BEHERA VS STATE OF ODISHA	SANJIT MISHRA VS	// SEA BEACH /55 /2022 ()
419	ABLAPL/0010569/2022	GURIA PRADHAN @ NABAGHAN PRADHAN VS STATE OF ODISHA	TAPAN KUMAR SWAIN VS	// KHALLIKOTE /371 /2022 ()

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	ABLAPL/0010570/2022	SIVA CHARAN DAS @ SIVARAM DAS VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	JHARIGAM /34 /2001 () //
421	ABLAPL/0010571/2022	GOURANGA JENA @ GOURA @ BAYA VS STATE OF ODISHA	ARIJEET MISHRA VS	KOREI /204 /2022 () //
422	ABLAPL/0010572/2022	KAILASH @ KRUSHNA @ BANAMALI KAR VS STATE OF ODISHA	BHASKAR CHANDRA NISSANK VS	JEYPORE VIGILANCE /11 /2022 () //
423	ABLAPL/0010573/2022	SUJOY MONDAL VS STATE OF ODISHA	GOPINATH MISHRA VS	KALIMELA /164 /2021 () //
424	ABLAPL/0010574/2022	P. PRADEEP KUMAR PATRO @ P. PRATAP VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	BERHAMPUR SADAR /322 /2022 () //
425	ABLAPL/0010575/2022	SRIDHAR MALLIK VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	NIHALPRASAD /168 /2022 () //
426	ABLAPL/0010576/2022	SURAJ BAGH @ ARJUN BAGH VS STATE OF ODISHA	ARIJEET MISHRA VS	JEYPORE TOWN /66 /2022 () //
427	ABLAPL/0010577/2022	GUDU @ SHRITAM SWAIN VS STATE OF ODISHA	PRATIK DASH VS	MAHAKALPARA /85 /2022 () //
428	ABLAPL/0010578/2022	SIPUN PRADHAN VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	PARJANG /379 /2022 () //
429	ABLAPL/0010579/2022	PABITRA KUMAR BADAJENA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /155 /2022 () //
430	ABLAPL/0010580/2022	D. LANDA DORA @ JUDHISTHIR DALABEHERA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	PATTAPUR (ASKA) /213 /2021 () //
431	ABLAPL/0010581/2022	RAJA @ AMULYA MALLIK	ASWINI KUMAR MISHRA (3)	NAYAGARH /65 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
432	ABLAPL/0010582/2022	TULARAM HARIJAN @ KANHU HARIJAN	ARJEET MISHRA	JEYPORE SADAR /236 /2022
		VS	VS	()
		STATE OF ODISHA		//
433	ABLAPL/0010583/2022	RANJAN ROUT	AMULYA RATNA PANDA	JAJPUR SADAR /261 /2020
		VS	VS	()
		STATE OF ODISHA		//
434	ABLAPL/0010584/2022	RAMA CHANDRA MOHANTA	PRABIR KUMAR RAY	PATNA /178 /2022
		VS	VS	()
		STATE OF ODISHA		//
435	ABLAPL/0010585/2022	LAXMIDHAR SAHOO	ADITI HOTA	COLLIERY /374 /2022
		VS	VS	()
		STATE OF ODISHA		//
436	ABLAPL/0010586/2022	LIPUN KUMAR DAS	ADITI HOTA	KARANJIA /194 /2022
		VS	VS	()
		STATE OF ODISHA		//
437	ABLAPL/0010587/2022	SITU BHUTIA	ADITI HOTA	TALCHER TOWN /589 /2022
		VS	VS	()
		STATE OF ODISHA		//
438	ABLAPL/0010588/2022	ROJALIN BARIK	S.S.RAY 2	JAGATSINGPUR /471 /2022
		VS	VS	()
		STATE OF ODISHA		//
439	ABLAPL/0010589/2022	SWAROOP BIKASH BEHERA	DIPAK RANJAN DEY	PURIGHAT /22 /2022
		VS	VS	()
		STATE OF ODISHA		//
440	ABLAPL/0010590/2022	BRAJAMOHAN HABADASINGH @ KUNU	J.K.MISHRA (2)	BANAPUR P.S. /336 /2021
		VS	VS	()
		STATE OF ODISHA		//
441	ABLAPL/0010591/2022	SAGAR HATI	JYOTIRMAYA SAHOO	JANKIA P.S. /289 /2022
		VS	VS	()
		STATE OF ODISHA		//
442	ABLAPL/0010592/2022	SK AJARUDIN @ AJU @ SK. AZHARUDDIN	DEEPAK KU SAHOO	MANGALA BAG /101 /2021
		VS	VS	()

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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
443	ABLAPL/0010593/2022	STATE OF ODISHA AMIT KUMAR ABROL VS	SIDHARTHA MISHRA VS	// / /0 ()
444	ABLAPL/0010594/2022	STATE OF ODISHA GOPAL CHANDRA BISWAL VS	AMITAV TRIPATHY VS	// NAYAGARH /223 /2016 ()
445	ABLAPL/0010595/2022	STATE OF ODISHA ASWINI KUMAR SAHU VS	SOUBHAGYA KUMAR DASH VS	// BADABAZAR /200 /2022 ()
446	ABLAPL/0010596/2022	STATE OF ODISHA SUBHAKANTA PATTNAYAK VS	JAYAKRISHNA MOHAPATRA VS	// RAJKANIKA /104 /2022 ()
447	ABLAPL/0010597/2022	STATE OF ODISHA ASHOK KUMAR RANSINGH @ MANGULI RANSINGH VS	JITENDRA SAMANTARAY VS	// KHURDA SADAR /123 /2012 ()
448	ABLAPL/0010598/2022	STATE OF ODISHA DILLIP KUMAR MOHANTY VS	SAMVIT MOHANTY VS	// NAYAPALLI P.S. /201 /2021 ()
449	ABLAPL/0010599/2022	STATE OF ODISHA SATYAJIT MALLICK @ LIPU MALLICK VS	SAMVIT MOHANTY VS	// TIRTOL /453 /2022 ()
450	ABLAPL/0010600/2022	STATE OF ODISHA PRATIMA MALLIK @ MADHUSMITA MALLIK VS	AMULYA RATNA PANDA VS	// BINJHARPUR /31 /2022 ()
451	ABLAPL/0010601/2022	STATE OF ODISHA DEBASISH GOUDA VS	DEEPAK RANJAN PARIDA VS	// KHARABEL NAGAR P.S. /211 /2022 ()
452	ABLAPL/0010602/2022	STATE OF ODISHA KAJAL @ SOUMYA RANJAN SAHOO VS	DEEPANJALI SAHU VS	// CHAULIAGANJA /87 /2021 ()
453	ABLAPL/0010603/2022	STATE OF ODISHA NAROTTASM JENA VS	PANCHANAN PANIGRAHI VS	// PARJANG /382 /2022 ()
		STATE OF ODISHA		//



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<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
454	ABLAPL/0010604/2022	SUDHANSU SEKHAR SAHOO VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	DARGHA BAZAR /73 /2021 () //
455	ABLAPL/0010605/2022	MAJHA SOREN VS STATE OF ODISHA	JAGAJIT PANDA VS	BAHALDA /114 /2021 () //
456	ABLAPL/0010606/2022	SEHEJAT QUADRI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALASORE TOWN /157 /2022 () //
457	ABLAPL/0010607/2022	MANAS KUMAR ROUL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /130 /2022 () //
458	ABLAPL/0010608/2022	SK. AHEMAD @ SK. AHMAD VS STATE OF ODISHA	ARJEET MISHRA VS	TIRTOL /478 /2022 () //
459	ABLAPL/0010609/2022	SAIF RAJA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /304 /2022 () //
460	ABLAPL/0010610/2022	KAILASH SAHU VS STATE OF ODISHA	DEEPAK KUMAR DAS VS	NIMAPADA /251 /2022 () //
461	ABLAPL/0010611/2022	BICHITRANANDA BISWAL VS STATE OF ODISHA	RAJENDRA KUMAR DASH VS	MARINE KASIA /105 /2022 () //
462	ABLAPL/0010612/2022	BAITA @ BOITA DALEI VS STATE OF ODISHA	SK. ZAFARULLA VS	NILGIRI /260 /2015 () //
463	ABLAPL/0010613/2022	PRABIN MOHANTY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ /0 () //
464	ABLAPL/0010614/2022	BIJAYA MALLIK @ MANTUA VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	NIHALPRASAD /168 /2022 () //
465	ABLAPL/0010615/2022	SUDHIR CHHATOI	BIYOTKESH MOHANTY	BADAMBADI /231 /2022

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	ABLAPL/0010616/2022	STATE OF ODISHA DHOBA @ RAHUL NAIK	ARUN KUMAR DAS (1)	// MOTANGA /224 /2021
		VS	VS	()
467	ABLAPL/0010617/2022	STATE OF ODISHA BASHISTA MAJHI @ BAISHISTHA MAJHI	SURYAKANTA DWIBEDI	// PATNAGARH /83 /2022
		VS	VS	()
468	ABLAPL/0010618/2022	STATE OF ODISHA IRPHAN KHAN @ IRFAN KHAN	TIRTH KUMAR SAHU	// BARGAON /162 /2022
		VS	VS	()
469	ABLAPL/0010619/2022	STATE OF ODISHA SURENDRA NARAYAN RAY	PRATIK DASH	// S.P.(CID-CRL),CUTTACK /9 /2021
		VS	VS	()
470	ABLAPL/0010620/2022	STATE OF ODISHA RANJIT DIGAL	PRIYAMBADA SARANGI	// ADVA /32 /2021
		VS	VS	()
471	ABLAPL/0010621/2022	STATE OF ODISHA SOUMYARANJAN SAMANTASINGHAR @ PAPU DAL	RDHIT RANJAN RAY	// BRAHMAGIRI /177 /2022
		VS	VS	()
472	ABLAPL/0010622/2022	STATE OF ODISHA MD. KADIM	MANAS KUMAR CHAND	// SAMBALPUR TOWN /311 /2022
		VS	VS	()
473	ABLAPL/0010623/2022	STATE OF ODISHA TUTU MOHAPATRA	PABITRA KUMAR BEHERA	// MARSHAGHAI /316 /2021
		VS	VS	()
474	ABLAPL/0010624/2022	STATE OF ODISHA AJU @ ARJUN MAHARANA	SANJIB KUMAR BHANJADEO	// TANGI (KHURDA) /207 /2022
		VS	VS	()
475	ABLAPL/0010625/2022	STATE OF ODISHA KALI PRASAD NANDA	SATYAJIT MOHAPATRA	// BRAHMAGIRI /194 /2022
		VS	VS	()
476	ABLAPL/0010626/2022	STATE OF ODISHA SUGULU NAIK @ MANGULU CHARAN NAIK	SALAUDDIN KHAN	// TUMUSINGA /195 /2022
		VS	VS	()

## ORISSA HIGH COURT

**FILING REPORT AS ON :26/08/2022**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	ABLAPL/0010627/2022	STATE OF ODISHA MRUTYUNJAY JENA VS	RAMA CHANDRA JENA VS	// BALIAPAL /224 /2020 ()
478	ABLAPL/0010628/2022	STATE OF ODISHA KARTIKA PARIDA VS	JYOTIRMAYA SAHOO VS	// KHALLIKOTE /450 /2022 ()
479	ABLAPL/0010629/2022	STATE OF ODISHA CHANDRU KUMAR BADHEI @ CHANDRU VS	DIPTENDU SUNDAR RAY VS	// CHANDIPUR /92 /2021 ()
480	ABLAPL/0010630/2022	STATE OF ODISHA OMSHREE RATH @ MOHAPATRA VS	BHAWANI SANKAR PANIGRAHI VS	// RAGHUNATHPALI /145 /2021 ()
481	ABLAPL/0010631/2022	STATE OF ODISHA JAGAN KUMAR BISWAL VS	SATYABRATA DASH VS	// SARANAKUL /43 /2022 ()
482	ABLAPL/0010632/2022	STATE OF ODISHA BIJAY KUMAR BISWAL VS	SATYABRATA DASH VS	// SARANAKUL /43 /2022 ()
483	ABLAPL/0010633/2022	STATE OF ODISHA PRAMOD KUMAR KHAMARI VS	JNYANANANDA PANDA VS	// KOKSARA /184 /2022 ()
484	ABLAPL/0010634/2022	STATE OF ODISHA JAGANNATH PATRA @ JAGA VS	BIRAJA PRASAD NANDA VS	// DHARAKOT PS /2 /2021 ()
485	ABLAPL/0010635/2022	STATE OF ODISHA BIKAS BARISAL @ BARIMAL VS	SURYA NARAYAN MISHRA VS	// KANAS /156 /2022 ()
486	ABLAPL/0010636/2022	STATE OF ODISHA SUCHISMITA DAS VS	JAGANNATH KAMILA VS	// BALASORE TOWN /134 /2022 ()
487	ABLAPL/0010637/2022	STATE OF ODISHA SOUMYA RANJAN ROUT VS	AMULYA RATNA PANDA VS	// JAJPUR SADAR /261 /2020 ()
		STATE OF ODISHA		//

**ORISSA HIGH COURT****FILING REPORT AS ON :26/08/2022**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
488	ABLAPL/0010638/2022	PRAKASH KUMAR HATI VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KHURDA MODEL /399 /2022 () //
489	ABLAPL/0010639/2022	MANOJ KUMAR PANI @ MANGU VS STATE OF ODISHA	S.K.MISHRA VS	NADANAKANAN P.S. /108 /2022 () //
490	ABLAPL/0010640/2022	RAKESH PRAMANIK VS STATE OF ODISHA	JAGANNATH KAMILA VS	BALASORE SADAR /121 /2020 () //
491	ABLAPL/0010641/2022	PRABIR KUMAR PADHAN VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	BOIPARIGUDA /186 /2022 () //
492	ABLAPL/0010642/2022	DUKHASAN PUNJI @ DUKHANASAN PUNJI VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	PATNAGARH /145 /2022 () //
493	ABLAPL/0010643/2022	PRASANNA KUMAR PARIDA VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DHAULI PS /169 /2022 () //
494	ABLAPL/0010644/2022	SUDARSAN PUJARI VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 () //
495	ABLAPL/0010645/2022	LAXMIDHAR DAS VS STATE OF ODISHA	ARIJEET MISHRA VS	KALINGA NAGAR /169 /2022 () //

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MISC CASES FILED on :26/08/2022

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	15/2022 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	M/S.MILAN KANUNGO
2	15/2022 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	M/S.MILAN KANUNGO
3	16/2022 ELPET/6/2019	DEBASHISH SAMANTARAY-MP	M/S.MILAN KANUNGO
4	160/2022 CMAPL/393/2022	BIJAYALAXMI SAHOO-MP	ADV.
5	188/2022 MATA/20/2018	MINATI SETHI-MP	M/S.MIRRA GHOSE
6	259/2022 RPFAM/67/2022	DEBASIS PRADHAN-MP	
7	260/2022 RPFAM/188/2022	BIKRAM BEHERA-MP	RAJESWARI DAS
8	261/2022 RPFAM/189/2022	HIMANSU RAM-MP	RAKESH KUMAR ROUTRAY
9	305/2022 CRLMP/1727/2022	M/S MANAPPURAM FINANCE LTD.-MP	T.K.J.SAMANTA
10	366/2022 TRP(C)/321/2022	BANASHREE PRADHAN-MP	BIJAYA KUMAR RAGADA
11	367/2022 TRP(C)/324/2022	MADHUSMITA BEHERA-MP	KALPATARU MISHRA
12	518/2022 FAO/709/2020	SHIBANI MURMU-MP	BIRANCHI NARAYAN RATH
13	555/2022 CRLREV/352/2022	SK.MATLUB ALI-MP	SISIR KUMAR PUROHIT
14	556/2022 CRLREV/412/2022	T.SEETARAM KUMAR-MP	PRASANNA KUMAR MISHRA
15	866/2022 WPC(OAC)/1546/2015	DEBADUTTA SUCHARITA JENA-MP	M/S R. ACHARYA
16	867/2022 WPC(OAC)/1546/2015	DEBADUTTA SUCHARITA JENA-MP	M/S R. ACHARYA
17	868/2022 WPC(OAC)/1643/2017	JITEN KUMAR NAYAK-MP	M/S S.B JENA
18	869/2022 WPC(OAC)/1868/2005	NIRUPAMA PANDIT-MP	JAYDEV SENGUPTA
19	870/2022 WPC(OAC)/3373/2009	GURU CHARAN MOHAPATRA-MP	SATYAJIT BEHERA, M/S DILIP KU PATNAIK, J SAHOO
20	871/2022 WPC(OAC)/2321/2006	KABIRAJ PARIDA-MP	BRAJA KISHORE SAHOO
21	879/2022 CMP/651/2019	BIJAYA KUMAR MOHAPATRA-MP	M/S.SUBHRANSU BHUSAN MOHANTY
22	880/2022 CMP/844/2022	SARAT CHARAN JENA-MP	RAJU KUMAR SATPATHY
23	881/2022 CMP/845/2022	DILLIP KUMAR MOHANTY-MP	DEBARAJ MOHANTY
24	882/2022 CMP/846/2022	BASANTA KUMAR LENKA-MP	SOUGAT DASH
25	883/2022 CMP/846/2022	BASANTA KUMAR LENKA-MP	SOUGAT DASH
26	891/2022	SANTOSH KUMAR SATPATHY-MP	ANANTA NARAYAN PATTANAYAK

27	RSA/207/2022 930/2022 MACA/1206/2018	DIVISIONAL MANAGER,M/S.UNITED INDIA INSURANCE CO.LTD.-MP	
28	931/2022 MACA/966/2017	DIVISIONAL MANAGER,M/S.NEW INDIA ASSURANCE CO.LTD.-MP	
29	932/2022 MACA/429/2022	PITA MALIKA-MP	BIRANCHI NARAYAN RATH
30	933/2022 MACA/420/2022	KISHOR BARIHA-MP	BIRANCHI NARAYAN RATH
31	934/2022 MACA/580/2019	AJITA KU.MALABISOI-MP	BIRANCHI NARAYAN RATH
32	935/2022 MACA/657/2018	THE DIVISIONAL MANAGER,M/S ORIENTAL INSURANCE CO.LTD-MP	
33	936/2022 MACA/186/2021	RAGHAB BARAL-MP	BINAYAK PRASHAD MOHANTY
34	937/2022 MACA/677/2014	BASANTI PATRA-MP	M/S.ANUP KU.JENA
35	938/2022 MACA/430/2022	SRIRAM G.I.CO. LTD.-MP	G.P.DUTTA
36	939/2022 MACA/431/2022	THE MANAGER (LEGAL), CHOLA MS G.I.CO. LTD.-MP	G.P. DUTTA
37	1267/2022 ABLAPL/18005/2019	SUBAS NAIK-MP	
38	1268/2022 ABLAPL/17854/2019	AMAR NAIK-MP	
39	1269/2022 ABLAPL/3635/2022	SANTOSH MATI-MP	
40	1270/2022 ABLAPL/9373/2021	T.DEVI-MP	A.K. CHAUDHURY
41	1271/2022 ABLAPL/4029/2020	RAMA PRASAD DHIR @ NILU-MP	
42	1272/2022 ABLAPL/7450/2022	RAMESH NAIK-MP	
43	1273/2022 ABLAPL/8820/2019	SINDHU KULDEEP-MP	
44	1274/2022 ABLAPL/1598/2022	CHOUDHARY RABINDRA KUMAR JENA @ RABINDRA JENA-MP	
45	1275/2022 ABLAPL/13246/2021	JAYANTA KU BEHERA-MP	
46	1276/2022 ABLAPL/9166/2022	CHIPI @ LALATENDU JENA-MP	
47	1277/2022 ABLAPL/8253/2021	JITU @ JITENDRA SUNDARAY @ JITENDRA KUMAR SUNDARAY-MP	
48	1278/2022 ABLAPL/8644/2022	SHASHIKANTA MAHALIK-MP	
49	1279/2022 ABLAPL/9102/2022	BIBEKANANDA JENA-MP	
50	1280/2022 ABLAPL/2317/2020	SOURAV PRADHAN-MP	
51	1281/2022 ABLAPL/3339/2022	JYOTISH RANJAN LENKA-MP	
52	1282/2022 ABLAPL/1845/2022	ANANTA ROUT-MP	DEEPAK KU SAHOO
53	1283/2022 ABLAPL/1847/2022	MANU ROUT @ MAMATA BEHERA-MP	DEEPAK KU SAHOO
54	1284/2022 ABLAPL/615/2016	MANU HATTI-MP	SK. ZAFARULLA
55	1285/2022 ABLAPL/9228/2022	SITALATA PARIDA-MP	
56	1286/2022 ABLAPL/2047/2022	DIPTI RANJAN ACHARYA-MP	
57	1287/2022 ABLAPL/8192/2022	SARAT PATI-MP	

58	1288/2022 ABLAPL/9478/2022	SUBALA BARIK @ PATRA-MP	
59	1289/2022 ABLAPL/4439/2022	SAKUNTALA SAHOO-MP	JATESWAR NAYAK
60	1290/2022 ABLAPL/5751/2022	CHANDAN PANI-MP	
61	1291/2022 ABLAPL/19570/2019	KANHU CHARAN MAJHI-MP	
62	1292/2022 ABLAPL/6473/2019	BIPIN KUMAR BEHERA-MP	
63	1293/2022 ABLAPL/8424/2022	RAJA SAHOO-MP	
64	1355/2022 CRLA/302/2017	DIPAK NAYAK-MP	M/S.PRASANTA KUMAR SAHOO, SARADA PRASAD D
65	1356/2022 CRLA/331/2022	PINTU CHANDAN-MP	AMIT KUMAR SAA
66	1357/2022 CRLA/252/2022	KAILASH PANDA@KAILASH CHANDRA PANDA-MP	BALARAM NAYAK
67	1358/2022 CRLA/404/2018	CHHOTU@MUKUNDA LOHAR-MP	MR.BIJAYA KU.BEHERA
68	1359/2022 CRLA/712/2022	SUBASH ROHIDAS-MP	BIJAYA KUMAR RAGADA
69	1360/2022 CRLA/712/2022	SUBASH ROHIDAS-MP	BIJAYA KUMAR RAGADA
70	1361/2022 CRLA/510/2021	KALU PRADHAN-MP	
71	1534/2022 BLAPL/8171/2022	KHITISH KUMAR NANDI @ BABU-MP	RAJIB LOCHAN PATTNAIK
72	1535/2022 BLAPL/5255/2022	SURESH KUMAR MAHATO-MP	DURGA PRASANNA MISHRA
73	1536/2022 BLAPL/9744/2021	BUBU@ SUTANU BHUSAN SWAIN-MP	BIDYALOK MOHAPATRA
74	1537/2022 BLAPL/8162/2022	RAMEN DUTTA-MP	JUGALA KISHORE PANDA
75	1538/2022 BLAPL/2774/2022	ASHOK MALLICK-MP	MONIKA SAMAL
76	1539/2022 BLAPL/1809/2022	ARIF KHAN-MP	PRAMOD KUMAR SEJPADA RAKESH KUMAR ROUTR
77	1540/2022 BLAPL/1898/2022	ARIF KHAN-MP	RAKESH KUMAR ROUTRAY
78	1541/2022 BLAPL/1900/2022	ARIF KHAN-MP	RAKESH KUMAR ROUTRAY
79	1856/2022 CRLMC/831/2022	RITARANI SAHOO-MP	RAMAKANTA PANDA
80	1857/2022 CRLMC/2329/2022	PRAKASH CHANDRA PATRA-MP	PRASANTA KUMAR PANDA
81	1858/2022 CRLMC/34/2021	AJAY KUMAR NAYAK-MP	J.K.KHUNTIA
82	1859/2022 CRLMC/2327/2022	BALARAM MALLICK-MP	GAGAN BIHARI SINGH
83	1860/2022 CRLMC/2327/2022	BALARAM MALLICK-MP	GAGAN BIHARI SINGH
84	1861/2022 CRLMC/2333/2022	SABYASACHI PRADHAN-MP	SANATAN DASH
85	1862/2022 CRLMC/878/2022	NILA MADHAB SAHOO@LIPU-MP	GAYATRI DAS
86	1863/2022 CRLMC/2336/2022	SURENDRA KUMAR SAHOO-MP	SAMVIT MOHANTY
87	1864/2022 CRLMC/2337/2022	ISWAR DHURUA-MP	BIJAYA KUMAR RAGADA
88	1865/2022 CRLMC/2339/2022	SURYANARAYAN SINGH-MP	PRASAN KUMAR SAHOO
89	1866/2022	SURYANARAYAN SINGH-MP	PRASAN KUMAR SAHOO

90	CRLMC/2339/2022 1867/2022	BIJAYA KUMAR SWAIN-MP	PRABODHA CHANDRA NAYAK
91	CRLMC/2340/2022 1868/2022	SANJIB KUMAR ROUT-MP	SAMBIT SAMAL
92	CRLMC/1497/2022 1869/2022	GANDHARBA SAHU-MP	PRIYA RANJAN SINGH
93	CRLMC/2344/2022 1870/2022	SHYAM BIHARI SINGH@JATIA-MP	RAKESH KUMAR ROUSTRAY
94	CRLMC/2345/2022 1871/2022	KAILASH CHANDRA SAHOO-MP	RAKESH KUMAR ROUSTRAY
95	CRLMC/2347/2022 2825/2022	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, A.G.A.
96	WA/1150/2022 2826/2022	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, A.G.A.
97	WA/1150/2022 2827/2022	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, A.G.A.
98	WA/1150/2022 2828/2022	GURU CHARAN MOHAPATRA-MP	BISWARANJAN PARIDA
99	WA/1153/2022 2829/2022	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, A.G.A.
100	WA/1151/2022 2830/2022	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, A.G.A.
101	WA/1151/2022 2831/2022	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI, A.G.A.
102	WA/1151/2022 2832/2022	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI
103	WA/1152/2022 2833/2022	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI
104	WA/1152/2022 2834/2022	STATE OF ODISHA-MP	PRAVAT KUMAR MUDULI
105	WA/1152/2022 2835/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO
106	WA/1155/2022 2836/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO
107	WA/1155/2022 2837/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO
108	WA/1155/2022 2838/2022	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
109	WA/1156/2022 2839/2022	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
110	WA/1156/2022 2840/2022	STATE OF ODISHA-MP	Y.S.P. BABU, A.G.A.
111	WA/1156/2022 2841/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
112	WA/1157/2022 2842/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
113	WA/1157/2022 2843/2022	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
114	WA/1157/2022 2844/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.S.C. (S AND ME)
115	WA/1158/2022 2845/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.S.C. (S AND ME)
116	WA/1158/2022 2846/2022	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.S.C. (S AND ME)
117	WA/1158/2022 11744/2022	DAMAYANTI NARENDRA-MP	
118	WP(C)/31258/2021 11745/2022	M/S. WINNERS PHARMA, CUTTACK-MP	BHABANI SANKAR TRIPATHY 1
119	WP(C)/21977/2022 11746/2022	MANOJ KUMAR SAMAL-MP	KUNAL KUMAR SWAIN
120	WP(C)/19498/2022 11747/2022	AJIT KUMAR DAS-MP	RAMDAS ACHARY
	WP(C)/21989/2022		



121	11748/2022 WP(C)/19498/2022	MANOJ KUMAR SAMAL-MP	KUNAL KUMAR SWAIN
122	11749/2022 WP(C)/21990/2022	KANTIMALA SAHU-MP	DAYANANDA MOHAPATRA
123	11750/2022 WP(C)/18921/2022	LOPAMUDRA PARIDA-MP	SAMBHU CHARAN NATH SHARMA
124	11751/2022 WP(C)/13380/2019	BISWAMBER KAR-MP	M/S.ASIM AMITBH DASH
125	11752/2022 WP(C)/9763/2022	SHREE LINGRAJ FEEDS LTD.-MP	TANMAY MISHRA
126	11753/2022 WP(C)/22002/2022	MAHESWAR NAIK-MP	BHARAT BHUSAN ROUSTRAY
127	11754/2022 WP(C)/22073/2017	ANJAN PATNAIK-MP	M/S.BIBHU PR.DAS
128	11755/2022 WP(C)/18133/2017	PRABINA KUMARI MOHURIA-MP	M/S.MANORANJAN PADHY, SURYAKANTA DASH, H.M
129	11756/2022 WP(C)/37102/2021	HEADMISTRESS, JAGESWAREE UCHHA BIDYALAYA, ALOI-MP	
130	11757/2022 WP(C)/3123/2012	CHAIRMAN OF OCA-MP	M/S.DAYANANDA MAHAPATRA
131	11758/2022 WP(C)/22007/2022	SRIKANTA KUMAR NAYAK-MP	GHANASHYAM MUDULI
132	11759/2022 WP(C)/22009/2022	CHANDESWAR BEHERA-MP	RUDRA NARAYAN PARIJA
133	11760/2022 WP(C)/22012/2022	PRAMOD KUMAR SAHOO-MP	SWAPNIL ROY
134	11761/2022 WP(C)/22017/2022	STRATEVISTA AUTOMOBILES PVT. LTD.-MP	JEYDEEP PAL
135	11762/2022 WP(C)/22019/2022	STRATEVISTA AUTOMOBILES PVT. LTD.-MP	JAYDEEP PAL
136	11763/2022 WP(C)/22003/2022	Kanai Lal Sardar @ Kanheilal Sardar-MP	RAJENDRA NARAYAN ROUT
137	11764/2022 WP(C)/22022/2022	M/S SCHOOL OF INTEGRAL EDUCATION, BBSR-MP	SOMANATH MISHRA
138	11765/2022 WP(C)/21019/2022	PROF. SANJIV MITTAL-MP	KOUSIK ANANDA GURU
139	11766/2022 WP(C)/22024/2022	M/S SATYASAI ENGINEERING COLLEGE, BALASORE-MP	SOMANATH MISHRA
140	11767/2022 WP(C)/22026/2022	KANGALI CHARAN BARAL-MP	UPENDRA KUMAR SAMAL
141	11768/2022 WP(C)/17636/2022	CHITTARANJAN MOHAPATRA-MP	AKSHAYA KUMAR PANDA
142	11769/2022 WP(C)/17636/2022	CHITTARANJAN MOHAPATRA-MP	
143	11770/2022 WP(C)/19509/2022	KAMAL LOCHAN SAMANTARAY-MP	NIRANJAN LENKA
144	11771/2022 WP(C)/15615/2022	LAXMIDHAR PRADHAN-MP	SANJAYA KUMAR DAS
145	11772/2022 WP(C)/22032/2022	RITAPRAVA MOHANTY-MP	SAMIR KUMAR MISHRA
146	11773/2022 WP(C)/13330/2022	BACHAN KISKU-MP	SATYABRATA MOHANTY
147	11774/2022 WP(C)/24201/2019	DR.HIMANSU SEKHAR NANDA-MP	M/S.UMARANI PANDA
148	11775/2022 WP(C)/9017/2014	BABAJI CH.SAHOO-MP	M/S.DEBA RANJAN MOHAPATRA
149	11776/2022 WP(C)/21905/2022	SREI EQUIPMENT FINANCE LTD.,KOLKATA-MP	JAYDEEP PAL
150	11777/2022 WP(C)/21905/2022	SREI EQUIPMENT FINANCE LTD.,KOLKATA-MP	JAYDEEP PAL
151	11778/2022 WP(C)/21907/2022	SREI EQUIPMENT FINANCE LTD.,KOLKATA-MP	JAYDEEP PAL
152	11779/2022	SREI EQUIPMENT FINANCE LTD.,KOLKATA-MP	JAYDEEP PAL

153	WP(C)/21907/2022 11780/2022	UPENDRA MEHER-MP	
154	WP(C)/14859/2022 11781/2022	SREI EQUIPMENT FINANCE LTD.,KOLKATA-MP	JAYDEEP PAL
155	WP(C)/21909/2022 11782/2022	SREI EQUIPMENT FINANCE LTD.,KOLKATA-MP	JAYDEEP PAL
156	WP(C)/21909/2022 11783/2022	SREI EQUIPMENT FINANCE LTD.,KOLKATA-MP	JAYDEEP PAL
157	WP(C)/21910/2022 11784/2022	SREI EQUIPMENT FINANCE LTD.,KOLKATA-MP	JAYDEEP PAL
158	WP(C)/21910/2022 11785/2022	SREI EQUIPMENT FINANCE LTD.,KOLKATA-MP	JAYDEEP PAL
159	WP(C)/21912/2022 11786/2022	SREI EQUIPMENT FINANCE LTD.,KOLKATA-MP	JAYDEEP PAL
160	WP(C)/21912/2022 11787/2022	BISHNU CHARAN SAHOO-MP	SUBHRANSU BHUSAN MOHANTY
161	WP(C)/21615/2022 11788/2022	BIBEK GHOSH-MP	ALOK KUMAR MOHAPATRA
162	WP(C)/17316/2022 11789/2022	JANMEJAYA SWAIN-MP	SATYAJIT PATTNAIK
163	WP(C)/16306/2019 11790/2022	SKM INFRAVENTURE PVT. LTD., KENDUJHAR-MP	SIDHARTHA DAS
164	WP(C)/22059/2022 11791/2022	NIKHILA UTKALA KHUDRA BYABASAYI AND VENDING ZONE,SISSAKHARA TRUST-MP	
165	WP(C)/16927/2022 11792/2022	M/S NATIONAL ALUMINIUM COMPANY LTD., ANGUL-MPTANMAY MISHRA	
166	WP(C)/22063/2022 11793/2022	BASANTI BISWAL-MP	
167	WP(C)/38473/2020 11794/2022	DHANIRAM PATEL-MP	PRAFULLA KUMAR RATH
168	WP(C)/22071/2022 11795/2022	KARUNAKAR BEHERA-MP	PRAFULLA KUMAR RATH
169	WP(C)/22074/2022 11796/2022	SABITRI DEHERI-MP	MANAS PATI
170	WP(C)/17994/2022 11797/2022	KISHORE CHANDRA PATTNAIK-MP	LINGARAJ SARANGI
171	WP(C)/22079/2022 11798/2022	DEEPAK RANJAN PAIKRAY-MP	SUSANTA KUMAR TRIPATHY
172	WP(C)/22081/2022 11799/2022	M/S BRG IRON AND STEEL CO. PRIVATI LTD., DHENKANAL-MP	ARUN KUMAR JENA
173	WP(C)/22083/2022 11800/2022	M/S KINGS OF WINE, CUTTACK-MP	ARUN KUMAR PATRA
174	WP(C)/22085/2022 11801/2022	M/S BRG IRON AND STEEL CO. PRIVATI LTD., DHENKANAL-MP	ARUN KUMAR JENA
175	WP(C)/22087/2022 11802/2022	M/S SWIFT PACKAGING-MP	SABYASACHI PANDA
176	WP(C)/22093/2022 11803/2022	BIJAY KUMAR TRIPATHY-MP	S.RATH
177	WP(C)/22097/2022 11804/2022	SURENDRA N.PADHY-MP	
178	WP(C)/10894/2008 11805/2022	SURENDRA NATH PADHY-MP	
179	WP(C)/10895/2008 11806/2022	SARAT KUMAR BEHERA-MP	HRUDANANDA MOHAPATRA
180	WP(C)/22106/2022 11807/2022	SAROJINI MOHANTY-MP	HRUDANANDA MOHAPATRA
181	WP(C)/22110/2022 11808/2022	BIKASH KUMAR GOCHHI-MP	HRUDANANDA MOHAPATRA
182	WP(C)/22115/2022 11809/2022	SANGEETA PRADHAN-MP	SATYABRATA MOHANTY
183	WP(C)/22116/2022 11810/2022	KUNJA BIHARI NAYAK-MP	BIDYALOK MOHAPATRA
	WP(C)/21672/2022		

184	11811/2022 WP(C)/22121/2022	MD, ODISHA FOREST DEVELOPMENT CORP. LTD., BBSR- <del>MD</del> MANATH MISHRA	
185	11812/2022 WP(C)/22131/2022	KALYANI KUMARI PRADHAN-MP	KURESH PRASAD DASH
186	11813/2022 WP(C)/22139/2022	JAGROA HIKKA-MP	KURESH PRASAD DASH
187	11814/2022 WP(C)/22142/2022	MANAS RANJAN MOHANTY-MP	BIMBISAR DASH
188	11815/2022 WP(C)/22140/2022	M/S. ODISHA AQUA TRADERS AND MARINE EXPORTERS <del>AMITI PATIL</del> BBSR- <del>MD</del> MP	
189	11816/2022 WP(C)/22144/2022	PUSPALATA SAMAL-MP	PRAFULLA KUMAR RATH
190	11817/2022 WP(C)/22146/2022	MADHUSUDAN GHADAI-MP	PRASANTA KUMAR SATAPATHY
191	11818/2022 WP(C)/22149/2022	SURENDRA SAHOO-MP	RABI NARAYAN PANDA
192	11819/2022 WP(C)/22153/2022	ANJALI HATI-MP	S.S.MOHAPATRA
193	11820/2022 WP(C)/22154/2022	GANESWAR BEHERA-MP	SUBIR PALIT
194	11821/2022 WP(C)/22161/2022	SUBRAT KUMAR DALAI-MP	KURESH PRASAD DASH
195	11822/2022 WP(C)/22163/2022	SHARADDHANJALI HATI-MP	S.S.MOHAPATRA
196	11823/2022 WP(C)/22164/2022	DILIP KUMAR SAHOO-MP	KURESH PRASAD DASH
197	11824/2022 WP(C)/22169/2022	MUKESH KUMAR PORIDALA-MP	KURESH PRASAD DASH
198	11825/2022 WP(C)/22168/2022	SURENDRA BEHERA-MP	KURESH PRASAD DASH
199	11826/2022 WP(C)/22172/2022	ANIL KUMAR MUDULI-MP	RAJJEET ROY
200	11827/2022 WP(C)/22176/2022	BRAJA KUMAR SAHOO-MP	SUBHRANSU BHUSAN MOHANTY
201	11828/2022 WP(C)/22177/2022	LAXMAN BARAL-MP	S.K.MISHRA
202	11829/2022 WP(C)/22179/2022	B.NEELAKANTHA RAO-MP	KURESH PRASAD DASH
203	11830/2022 WP(C)/22180/2022	NITYANANDA MAHANKUDA-MP	KURESH PRASAD DASH
204	11831/2022 WP(C)/22184/2022	PRAGNYA SATAPATHY-MP	KURESH PRASAD DASH
205	11832/2022 WP(C)/22183/2022	CHINTA DEVRAJ-MP	KURESH PRASAD DASH
206	11833/2022 WP(C)/22186/2022	BIDU BHUSAN DASH-MP	KURESH PRASAD DASH
207	11834/2022 WP(C)/22187/2022	DURGAMADHAB SATAPATHY-MP	KURESH PRASAD DASH
208	11835/2022 WP(C)/22188/2022	NARAYANA PRADHAN-MP	KURESH PRASAD DASH
209	11836/2022 WP(C)/22189/2022	T.SANTOSHI REDDY-MP	KURESH PRASAD DASH
210	11837/2022 WP(C)/22191/2022	RAMAKRUSNA PANIGRAHI-MP	KURESH PRASAD DASH